



# राजपत्र, हिमाचल प्रदेश

## हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

शनिवार, 30 सितम्बर, 2024 / 08 आश्विन, 1946

हिमाचल प्रदेश सरकार

TOWN AND COUNTRY PLANNING DEPARTMENT

NOTIFICATION

*Shimla-2, the 20th August, 2024*

**No. TCP-F05/5/2023.**—In exercise of the powers conferred by sub-section (3) of Section 1 of the Himachal Pradesh Town and Country Planning Act, 1977 (Act No. 12 of 1977),

140—राजपत्र / 2024-30-09-2024

(6607)

the Governor of Himachal Pradesh is pleased to appoint **20th day of August month of 2024** as the date on which the provisions of the aforesaid Act shall come into force in the following revenue Mohal/Villages of Tehsil Paonta Sahib and Nahan, Distt. Sirmaur, namely:—

Sl.No	Name of Mohals	Hadbast No.	Area in Hect.	Patwar Circle
1.	Sukh Chainpur (Part Mohal)	160	36	Kolar
2.	Jagatpur (Part Mohal)	147	71	Majra

Consequent upon the enforcement of the provisions of the Act *ibid* in above revenue Mohals/Villages, the provisions of the Himachal Pradesh Town and Country Planning Act, 1977 (Act No. 12 of 1977), shall apply to the re-defined limits of Dhaulakuan-Majra Planning Area and total Mohals over which provisions of the Himachal Pradesh Town and Country Planning Act, 1977 (Act No. 12 of 1977) are enforced shall, now be as follows:—

Sl.No	Name of Mohals	Hadbast No.	Area in Hect.	Patwar Circle
1.	Khajurna (Part Mohal)	119	-	Nahan Gramin
2.	Shambhu-Wala (Part Mohal)	118	-	Bankalan
3.	Bohlion (Part Mohal)	111	-	-do-
4.	Kolar (Complete Mohal)	162	461	Kolar
5.	Sukh Chainpur (Complete Mohal)	160	36	-do-
6.	Dhaura Kuan (Complete Mohal)	158	455	Dhaura Kuan
7.	Tokion (Part Mohal)	152	-	Sainwala
8.	Sainwala Mubarkpur (Part Mohal)	151	-	-do-
9.	Majra (Complete Mohal)	149	253	Majra
10.	Jagatpur (Complete Mohal)	147	71	-do-
11.	Misar Wala (Complete Mohal)	146	272	Misarwala
12.	Johron (Part Mohal)	137	-	Puruwala
13.	Puruwala (Part Mohal)	135,139	-	Puruwala
14.	Surajpur (Part Mohal)	134	-	Puruwala
15.	Patlion (Part Mohal)	133	-	Puruwala

By order,

DEVESH KUMAR,  
Principal Secretary (TCP).

**TOWN AND COUNTRY PLANNING DEPARTMENT**

**NOTIFICATION**

*Shimla-2, the 20th August, 2024*

**No. TCP-F05/5/2023.**—In exercise of powers conferred by clause (a) of sub-section 2 of Section-13 of the Himachal Pradesh Town & Country Planning Act, 1977 ( Act No. 12 of 1977),

the Governor of Himachal Pradesh is pleased to include the following Revenue Mohals in the Dhaulakuan-Majra Planning Area, already notified *vide* the Notification No. TCP-F(5)-1/2015, dated 14-05-2015, namely:—

Sl.No.	Name of Mohals	Hadbast No.	Area in Hect.	Patwar Circle
1.	Sukh Chainpur (Complete Mohal)	160	36	Kolar
2.	Jagatpur (Complete Mohal)	147	71	Majra

Consequent upon the enforcement of the provisions of the Act *ibid* on above referred Revenue Mohals the Governor of Himachal Pradesh in exercise of the powers conferred by sub-section (2) of Section 13 of the Himachal Pradesh Town and Country Planning Act, 1977 (Act No. 12 of 1977), is pleased to re-constitute and re-defined the limits of **Dhaulakuan-Majra Planning Area** as under:—

### SPECIFICATIONS

Sl.No.	Name of Mohals	Hadbast No.	Area in Hect.	Patwar Circle
1.	Khajurna (Part Mohal)	119	-	Nahan Gramin
2.	Shambhu-Wala (Part Mohal)	118	-	Bankalan
3.	Bohlion (Part Mohal)	111	-	-do-
4.	Kolar (Complete Mohal)	162	461	Kolar
5.	Sukh Chainpur (Complete Mohal)	160	36	-do-
6.	Dhaura Kuan (Complete Mohal)	158	455	Dhaura Kuan
7.	Tokion (Part Mohal)	152	-	Sainwala
8.	Sainwala Mubarkpur (Part Mohal)	151	-	-do-
9.	Majra (Complete Mohal)	149	253	Majra
10.	Jagatpur (Complete Mohal)	147	71	-do-
11.	Misar Wala (Complete Mohal)	146	272	Misarwala
12.	Johron (Part Mohal)	137	-	Puruwala
13.	Puruwala (Part Mohal)	135,139	-	Puruwala
14.	Surajpur (Part Mohal)	134	-	Puruwala
15.	Patlion (Part Mohal)	133	-	Puruwala

**Note.**—Total area of earlier notified Planning Area was 2161 hectares; Area proposed to be extended is 107 hectare; Total area of Planning area is 2268 hectares.

### DHAULAKUAN- MAJRA PLANNING AREA BOUNDARY

**NORTH.**—Area bounded upto 150 mtr. on left hand side of NH-07 including complete revenue Villages namely Kolar, Sukhchainpur, Dhaulakuan, Jagatpur, Majra & Misarwala.

**EAST.**—Area bounded by outer boundary of Paonta Sahib Special Area.

**SOUTH.**—Area bounded upto 150 mtr. on right hand side of NH-07 including complete revenue Villages namely Kollar, Sukhchainpur, Dhaulakuan, Jagatpur, Majra & Misarwala.

**WEST.**—Area bounded by outer boundary of Nahan Planning Area.

By order,

DEVESH KUMAR,  
*Principal Secretary (TCP).*

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## TOWN AND COUNTRY PLANNING DEPARTMENT

### NOTIFICATION

*Shimla-2, the 20th August, 2024*

**No. TCP-F05/5/2023.**—Whereas some areas have been included in the **Dhaulakuan-Majra Planning Area** and its limits have been re-defined under sub-section (2) (a) of Section 13 of the Himachal Pradesh Town and Country Planning Act, 1977 (Act No. 12 of 1977) notified *vide* the Notification of **TCP-F05/5/2023** number, dated **20-08-2024**.

And whereas, the existing land use of the newly included areas of the said Planning Area has not yet been published under sub-section (1) of Section-15 of the Act *ibid*;

And whereas, the Governor of Himachal Pradesh is satisfied that in the aforesaid newly included areas of the Planning Area, the change of land use or any building operation therein is likely to cause injurious disturbance of the surface or any land or soil, or is considered detrimental to the preservation of the soil, prevention of land slips or protection against erosion and is likely to make it difficult to plan and develop the areas in question in accordance with the provisions of the aforesaid Act.

Now, therefore, in exercise of the powers conferred by sub-section (1) of Section 15-A of the Act *ibid*, the Governor of Himachal Pradesh is pleased to freeze the existing land use of the newly included areas of the **Dhaulakuan-Majra Planning Area** from the date of publication of this Notification in the Official Gazette for a period of five years.

By order,

DEVESH KUMAR,  
*Principal Secretary (TCP).*

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**In the Court of Sh. Sanjay Kumar, HAS, Marriage Officer-cum-Sub-Divisional Magistrate,  
Bhoranj, District Hamirpur (H.P.)**

1. Abhishek Kumar s/o Sh. Deep Raj, r/o Village Badhyana, P.O. Lagmanwin, Tehsil Bhoranj, Distt. Hamirpur (H.P.).
2. Anisha d/o Tarlochan, r/o Village Dherian, P.O. Sainiwal, Jalandhar, Punjab.

*Versus*

General Public

*Subject.*— Notice of the Intended Marriage.

Abhishek Kumar & Anisha have filed an application under section of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage can file the objections personally or in writing before this court on or before 30-09-2024. In case no objection is received by 30-09-2024 it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued today on 11-09-2024 under my hand and seal of the court.

Seal.

Sd/-

(SANJAY KUMAR, HAS),  
Marriage Officer-cum-SDM,  
Bhoranj, District Hamirpur (H.P.).

**In the Court of Ms. Kavita Thakur, Sub-Divisional Magistrate, Shimla (Rural),  
District Shimla (H. P.)**

Smt. Shakuntla Devi d/o Sh. Jeevan Lal & w/o Sh. Kailash Chand, r/o Village Dadal, P.O. Bhumti, Tehsil Arki, Distt. Solan (H.P.).

*Versus*

General Public

. . Respondent.

Whereas, Smt. Shakuntla Devi d/o Sh. Jeevan Lal & w/o Sh. Kailash Chand, r/o Village Dadal, P.O. Bhumti, Tehsil Arki, Distt. Solan (H.P.) filed an application alongwith affidavit in the court of undersigned under section 13(3) of the Birth & Death Registration Act, 1969 that she was born on 26-10-1965 in Village Pastshal, P.O. Kalihatti, Tehsil & Distt. Shimla (H.P.) and she has requested to enter date of birth of his/her name Shakuntla Devi as 26-10-1965 in the records of Registrar, Birth and Death in Gram Panchayat Maily (Jejad), Shimla (H.P.):—

Sl. No.	Name of the family member	Relation	Date of Birth
1.	Shakuntla Devi	Self	26-10-1965

Hence, this proclamation is issued to the general public if they have any objection/claim regarding entry of the name & date of birth of above named in the records of Registrar, Birth and Death in Gram Panchayat Maily (Jejad), Shimla (H.P.) may file their claims/objections in this court on or before one month of publication of this notice in Govt. Gazette, failing which necessary orders will be passed.

Issued today on 25-09-2024 under my signature and seal of the court.

Seal.

Sd/-  
*Sub-Divisional Magistrate,  
Shimla(R), District Shimla (H.P.).*

### CHANGE OF NAME

I, Nisha w/o Joga Singh, r/o Ward No. 4, VPO Bhadouri, Tehsil Haroli, District Una (H.P.) declare that I have changed my name from Darshan Kaur to Nisha. All concerned please may note.

NISHA  
*w/o Joga Singh, r/o Ward No. 4,  
VPO Bhadouri, Tehsil Haroli,  
District Una (H.P.).*

### CHANGE OF NAME

I, Rajesh (39) s/o Sh. Partap Chand, r/o Village Nain, P.O. Kamlehar, Tehsil Palampur, District Kangra (H.P.) declare that the name of my daughter is wrongly entered as Rihana instead of Rihana Kumari in her school record. The correct name of my daughter is Rihana Kumari.

RAJESH  
*s/o Sh. Partap Chand,  
r/o Village Nain, P.O. Kamlehar,  
Tehsil Palampur, District Kangra (H.P.).*

### CHANGE OF NAME

I, Rajesh (39) s/o Sh. Partap Chand, r/o Village Nain, P.O. Kamlehar, Tehsil Palampur, District Kangra (H.P.) declare that the name of my son is wrongly entered as Harshit instead of Harshit Singh in his school record. The correct name of my son is Harshit Singh.

RAJESH  
*s/o Sh. Partap Chand,  
r/o Village Nain, P.O. Kamlehar,  
Tehsil Palampur, District Kangra (H.P.).*

### CHANGE OF NAME

I, Ruchika Verma d/o Sh. Anil Verma, r/o Village Manu, P.O. Bhareri, Tehsil Kumarsain, District Shimla (H.P.) declare that I have corrected my name from Ruchi (Previous Name mentioned in my Adhaar Card) to Ruchika Verma (New Name which is already mentioned in my educational certificates). All concerned please may note.

RUCHIKA VERMA  
*d/o Sh. Anil Verma,  
r/o Village Manu, P.O. Bhareri,  
Tehsil Kumarsain, District Shimla (H.P.).*